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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO.5 of 2005
IN
O.A. NO.1584 of 2004

New Delhi, this the 28th day of February, 2005

HON'BLE JUSTICE SHRI M.A. KHAN, VICE CHAIRMAN (J)
HON'BLE SHRI S.A. SINGH, MEMBER (A)

Dr. R.U. Ahmed,
SF-51, Shastri Nagar,
Ghaziabad-201002.
(By Advocate : Shri M.K. Bhardwaj)

...Applicant

Versus

1. Shri Alok Mohan Dass
The Secretary,
Department of Ayush, Govt. of India,
Ministry of Health & Family Welfare,
Red Cross Building, New Delhi-1.
2. Shri Tara Dutt,
The Joint Secretary,
Department of Ayush, Govt. of India,
Ministry of Health & Family Welfare,
Red Cross Building, New Delhi-1.
3. Shri Dala Prasad
The Director (Ayush),
Department of Ayush, Govt. of India,
Ministry of Health & Family Welfare,
Red Cross Building, New Delhi-1.
4. Dr. P.C. Srivastav,
The Director (Incharge)
PLIM, CGO Complex,
Building No.1, Kamla Nahru Nagar,
Ghaziabad-201002.

....Respondents.

(By Advocate : Shri Madhav Paniker)

ORDER (ORAL)

JUSTICE SHRI M.A. KHAN :

Learned counsel for applicant has stated that respondents have passed an order dated 11.1.2005. It has given rise to new cause of action. The applicant proposes to challenge it in the appropriate proceeding in accordance with law. He does not want to press this Contempt Petition.

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2. In the totality of the facts and circumstances of the case, we do not find it a fit case to proceed in the matter further. Accordingly, CP is dismissed and notices are discharged.

S. A. Singh
(S.A. SINGH)
MEMBER (A)

M. A. Khan
(M.A. KHAN)
VICE CHAIRMAN (J)

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